#### Empowerment of begger population

419. SHRI VIVEK GUPTA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has taken any measures to record the number of beggars in the country, if so, the details thereof;

(b) whether the aforementioned figures have been used to identify the Differently Abled Beggar population and the number of Child Beggars in the country, if so, the details thereof;

(c) whether Government has or proposes any schemes, solely for the development and empowerment of the beggar population and eliminate begging as an organized crime in the country, if so, details thereof; and

(d) the number of beggar beneficiaries under such Government scheme?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) As per the State-wise Census 2011 details furnished by the Office of Registrar General & Census Commissioner, India, the number of Beggars, Vagrants etc. in India is as follows:

| (i) | Total Beggars, Vagrants etc. | - | 413670 |
|-----|------------------------------|---|--------|
|-----|------------------------------|---|--------|

- (ii) Child Beggars, Vagrants etc. 45296
- (iii) Total Disabled Beggars, Vagrants etc. 70506

The State-wise details are given in the Statement-I, Statement-II and statement -III respectively (See below).

(c) and (d) The States are responsible for taking necessary preventive and rehabilitative steps. As per available information, 20 States and 2 Union Territories have enacted their own anti-beggary legislation or adopted legislation enacted by other States/UTs. Presently, there is no Scheme of the Central Government on Beggary. National Consultation Meetings were held with the representatives of Central/State Governments, NGOs, Institutes and Individual Experts in the field of Beggary to discuss the issues related to Beggary. In these meetings, it was inter-alia, recommended to explore the feasibility of framing a Central Scheme for rehabilitation of Beggars. Accordingly, a Scheme for Rehabilitation of Beggars/Destitutes is under formulation.

Written Answers to

[26 February, 2015] Unstan

Unstarred Questions 235

# Statement-I

Total Beggars, Vagrants etc: Census-2011

| India/State/UT    | Persons | Males  | Females |
|-------------------|---------|--------|---------|
| India             | 413670  | 221673 | 191997  |
| Jammu and Kashmir | 4134    | 2550   | 1584    |
| Himachal Pradesh  | 809     | 504    | 305     |
| Punjab            | 7939    | 5197   | 2742    |
| Chandigarh        | 121     | 87     | 34      |
| Uttarakhand       | 3320    | 2374   | 946     |
| Haryana           | 8682    | 6504   | 2178    |
| NCT of Delhi      | 2187    | 1343   | 844     |
| Rajasthan         | 25853   | 15271  | 10582   |
| Uttar Pradesh     | 65835   | 41859  | 23976   |
| Bihar             | 29723   | 14842  | 14881   |
| Sikkim            | 68      | 46     | 22      |
| Arunachal Pradesh | 114     | 59     | 55      |
| Nagaland          | 124     | 65     | 59      |
| Manipur           | 263     | 117    | 146     |
| Mizoram           | 53      | 33     | 20      |
| Tripura           | 1490    | 607    | 883     |
| Meghalaya         | 396     | 172    | 224     |
| Assam             | 22116   | 7269   | 14847   |
| West Bengal       | 81244   | 33086  | 48158   |
| Jharkhand         | 10819   | 5522   | 5297    |
| Odisha            | 17965   | 9981   | 7984    |
| Chhattisgarh      | 10198   | 4995   | 5203    |
| Madhya Pradesh    | 28695   | 17506  | 11189   |
| Gujarat           | 13445   | 8549   | 4896    |

| 236 Written Answers to | [RAJYA SABHA] | Unst  | arred Questions |
|------------------------|---------------|-------|-----------------|
| India/State/Ut         | Persons       | Males | Females         |
| Daman & Diu            | 22            | 15    | 7               |
| Dadra & Nagar Haveli   | 19            | 7     | 12              |
| Maharashtra            | 24307         | 14020 | 10287           |
| Andhra Pradesh         | 30218         | 16264 | 13954           |
| Karnataka              | 12270         | 6436  | 5834            |
| Goa                    | 247           | 131   | 116             |
| Lakshadweep            | 2             | 0     | 2               |
| Kerala                 | 4023          | 2397  | 1626            |
| Tamil Nadu             | 6814          | 3789  | 3025            |
| Puducherry             | 99            | 54    | 45              |
| A & N Islands          | 56            | 22    | 34              |

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| Child Beggars, | Vagrants etc: Census-2011 |
|----------------|---------------------------|
|                |                           |

| Child Beggars, Vagrants etc: Census-2011 |         |       |         |  |
|--|---------|-------|---------|--|
| India/State/Ut                           | Persons | Males | Females |  |
| India                                    | 45296   | 24378 | 20918   |  |
| Jammu and Kashmir                        | 990     | 553   | 437     |  |
| Himachal Pradesh                         | 178     | 87    | 91      |  |
| Punjab                                   | 1214    | 669   | 545     |  |
| Chandigarh                               | 11      | 8     | 3       |  |
| Uttarakhand                              | 274     | 166   | 108     |  |
| Haryana                                  | 1171    | 712   | 459     |  |
| NCT of Delhi                             | 290     | 152   | 138     |  |
| Rajasthan                                | 7167    | 3770  | 3397    |  |
| Uttar Pradesh                            | 10167   | 5695  | 4472    |  |
| Bihar                                    | 3396    | 1840  | 1556    |  |
| Sikkim                                   | 1       | 1     | 0       |  |
| Arunachal Pradesh                        | 24      | 11    | 13      |  |
| Nagaland                                 | 20      | 11    | 9       |  |

| Written Answers to          | [26 February, 2015] | Unstarred Questions 237 |         |
|-----------------------------|---------------------|-------------------------|---------|
| India/State/Ut              | Persons             | Males                   | Females |
| Manipur                     | 34                  | 16                      | 18      |
| Mizoram                     | 6                   | 4                       | 2       |
| Tripura                     | 43                  | 29                      | 14      |
| Meghalaya                   | 38                  | 20                      | 18      |
| Assam                       | 686                 | 366                     | 320     |
| West Bengal                 | 3216                | 1705                    | 1511    |
| Jharkhand                   | 1254                | 659                     | 595     |
| Odisha                      | 905                 | 491                     | 414     |
| Chhattisgarh                | 1065                | 524                     | 541     |
| Madhya Pradesh              | 2592                | 1461                    | 1131    |
| Gujarat                     | 1982                | 1095                    | 887     |
| Daman and Diu               | 8                   | 3                       | 5       |
| Dadra and Nagar Haveli      | 0                   | 0                       | 0       |
| Maharashtra                 | 3026                | 1629                    | 1397    |
| Andhra Pradesh              | 3128                | 1504                    | 1624    |
| Karnataka                   | 1602                | 793                     | 809     |
| Goa                         | 24                  | 12                      | 12      |
| Lakshadweep                 | 1                   | 0                       | 1       |
| Kerala                      | 202                 | 94                      | 108     |
| Tamil Nadu                  | 572                 | 295                     | 277     |
| Puducherry                  | 9                   | 3                       | 6       |
| Andaman and Nicobar Islands | 0                   | 0                       | 0       |

## Statement-III

| Total Disabled Beggars, Vagrants etc. : Census 2011 |         |       |        |  |  |
|---|---------|-------|--------|--|--|
| Area Name   | Persons | Male  | Female |  |  |
| India   | 70506   | 43141 | 27365  |  |  |
| State - Jammu & Kashmir (01)                        | 834     | 603   | 231    |  |  |
| State - Himachal Pradesh (02)                       | 148     | 112   | 36     |  |  |

| 238 | Written Answers to |
|-----|--------------------|
|     |                    |

[RAJYA SABHA] Unstarred Questions

| Area Name                         | Persons | Male | Female |
|-----------------------------------|---------|------|--------|
| State - Punjab (03)               | 1296    | 825  | 471    |
| State - Chandigarh (04)           | 33      | 28   | 5      |
| State - Uttarakhand (05)          | 551     | 385  | 166    |
| State - Haryana (06)              | 825     | 606  | 219    |
| State - NCT of Delhi (07)         | 588     | 407  | 181    |
| State - Rajasthan (08)            | 2331    | 1588 | 743    |
| State - Uttar Pradesh (09)        | 6003    | 4220 | 1783   |
| State - Bihar (10)                | 5276    | 3399 | 1877   |
| State - Sikkim (11)               | 39      | 22   | 17     |
| State - Arunachal Pradesh (12)    | 10      | 7    | 3      |
| State - Nagaland (13)             | 42      | 26   | 16     |
| State - Manipur (14)              | 69      | 44   | 25     |
| State - Mizoram (15)              | 20      | 15   | 5      |
| State - Tripura (16)              | 147     | 78   | 69     |
| State - Meghalaya (17)            | 117     | 60   | 57     |
| State - Assam (18)                | 5311    | 2884 | 2427   |
| State - West Bengal (19)          | 13798   | 7697 | 6101   |
| State - Jharkhand (20)            | 3224    | 1849 | 1375   |
| State - Odisha (21)               | 6550    | 3850 | 2700   |
| State - Chhattisgarh (22)         | 2537    | 1329 | 1208   |
| State - Madhya Pradesh (23)       | 4868    | 3135 | 1733   |
| State - Gujarat (24)              | 1686    | 1179 | 507    |
| State - Daman & Diu (25)          | 5       | 5    | 0      |
| State - Dadra & Nagar Haveli (26) | ) 5     | 2    | 3      |
| State - Maharashtra (27)          | 4456    | 2738 | 1718   |
| State - Andhra Pradesh (28)       | 5593    | 3343 | 2250   |
| State - Karnataka (29)            | 1891    | 1178 | 713    |
| State - Goa (30)                  | 39      | 24   | 15     |
| State - Lakshadweep (31)          | 0       | 0    | 0      |

| Written Answers to                          | [26 February, 2015] | Unstarrec | Questions 239 |
|---|---------------------|-----------|---------------|
| Area Name                                   | Persons             | Male      | Female        |
| State - Kerala (32)                         | 945                 | 665       | 280           |
| State - Tamil Nadu (33)                     | 1239                | 821       | 418           |
| State - Puducherry (34)                     | 23                  | 11        | 12            |
| State - Andaman and<br>Nicobar Islands (35) | 7                   | 6         | 1             |

### Hostels under Babu Jagjivan Ram Chhatrawas Yojana

420. SHRI AMBETH RAJAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government proposed to construct 443 hostels for SC/ ST students under 'Babu Jagjivan Ram Chhatrawas Yojana' throughout the country; and

(b) if so, the number of hostels constructed under this scheme so far and number of hostels proposed to be constructed in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA) : (a) and (b) Admissible financial assistance is provided for construction of hostels for the Scheduled Caste students to the eligible implementing agencies under the Scheme "Babu Jagjivan Ram Chhatrawas Yojana" (BJRCY).

During the Eleventh Five Year Plan, 572 hostels were sanctioned to State Governments/UT Administrations/Universities/NGOs, which include 443 hostels sanctioned to States during the first three years *i.e.* 2007-08 to 2009-10 of the said Plan Period. As per information received from the implementing agencies, out of 572 hostels, construction of 447 hostels has been confirmed so far.

During Twelfth Plan, 110 hostels have been sanctioned under the Scheme so far.

The hostels are sanctioned on receipt of complete proposals from the implementing agencies subject to availability of funds under the Scheme.

## Irregularities in working of National Trust for Autism Cerebral Palsy

421. SHRI D.P.TRIPATHI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that some serious concerns have been raised in appointments, promotion and disbursal of grants etc. in the working of National Trust for Autism Cerebral Palsy etc.;